



Surakshit Aahar Swasthya Ka Aadhar

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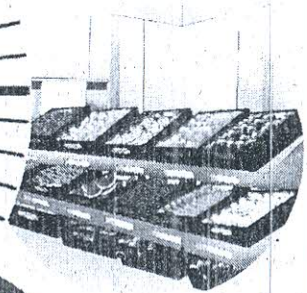
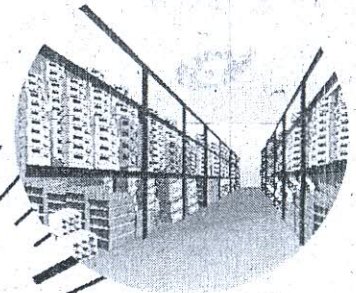
Attention!

Food Business Operators

TIME is Running Out

4th February

2014



Last date for obtaining License/Registration for all existing Food Business Operators is 4th February, 2014*

Who are FBOs ?

- All Food Manufacturers, Packers, Wholesalers, Distributors & Sellers
All Food Importers
All 100% Food EOUs
All Hotels, Restaurants, Clubs/Canteens, Caterers
All Food Transporters / Food Storage Establishments
All Food Processing Units (including Repackers & Relabellers)

Hurry...

Upto 2 months period may be required to process license/ registration

APPLY NOW !

Refer FSS (Licensing and Registration of Food Businesses) Regulations, 2011

Operating without a license will attract a penalty upto Rs. 5 lacs and imprisonment upto 6 months

*DATE WILL NOT BE EXTENDED ANY FURTHER

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FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA

For details log on to FSSAI website : fssai.gov.in / Call Toll Free Helpline No. : 1800 11 2100

Online License : licensing@fssai.gov.in

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